

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

GA/TA/MP, No. 101 /1993 in OA 100 /93

Pradeep Soral & Ors. Versus U O 9

Date of Order	Orders
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This is an M.P. No. 101/93
(in OA. 100⁹⁹/93) for filing the
joint application in the OA.
On scrutiny, it has been found
in order.

Sd/ (T) 16/2/93

16/2

17.2.93

Mr. Mahendra Shah Counsel for the applicants.

Register & Put up in Court for
admission on 18.2.93 along with OA 99/93.

REGISTRAR
C.A.T., JAIPUR

18.2.93

Mr. Mahendra Shah - Counsel for the applicants

M.P. is allowed. The applicants are
permitted to file the joint application.

Mahendra

(Adm.)

Chairman

Copy sent to the app.

U O 9

Vide 21236/2124

Date 29.3.93

8/3/93